IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

IN THE MATTER OF:

(IB)-403(PB)/2017

Silver Star Fashions Pvt. Ltd.

APPLICANT / PETITIONER

Vs

Orient Clothing Co. Pvt. Ltd.

RESPONDENT

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 19.01.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

Mr. Rajesh Bohra, Mr. Aditya Narayan,

Advocates

For the Respondent(s):-

Mr. Mohit Oommen, Mr. Tarun Mehta,

Advocates

ORDER

Learned Counsel for the respondent states that arguing Counsel, Mr. Virender Ganda could not be briefed.

Accordingly, hearing is deferred to 1st February, 2018.

(M. M. KUMAR) PRESIDENT

Sdi-

(S. K. MOHAPATRA) MEMBER (TECHNICAL)

V.Sethi 19.01.2018